

**THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):**

(a) As per the information furnished by the State Governments, 243 persons including 13 persons absconding, have been ordered to be detained under the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act, 1980, State-wise break-up of the persons ordered to be detained is as under:—

State/U.T.	No. of persons ordered to be detained
Andhra Pradesh	2
Bihar	25
Gujarat	39
Karnataka	41
Madhya Pradesh	25
Maharashtra	36
Orissa	10
Punjab	6
Rajasthan	4
Uttar Pradesh	37
Delhi	18
<b>TOTAL</b>	<b>243</b>

(b) to (d). The information is being collected and will be laid on the Table of the House.

**Survey of Employees Serving in Hotel Industry**

2734. SHRI CHINTAMANI JENA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have conducted any survey regarding the employees serving in hotel industry;

(b) if so, the details thereof, (State-wise); and

(c) whether any targets have been fixed for giving more jobs in the Sixth Five Year Plan?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** (a) and (b). Ministry of Labour, Directorate General of Employment and Training, have recently completed a survey of employment in Hotel & Restaurant Industry in India. However, this survey does not give the State-wise break-up of employees, though it is estimated in the Report that the total employment in the organised sector of industry was 1,40,615 at the end of 1979.

(c) A target of 14,800 additional hotel rooms in the approved category has been fixed for the Five Year Plan 1980—85. At the rate of 2 persons per room, it is estimated that employment generated would be 29,600.

**Creation of Trading Houses**

2735. SHRI M. V. CHANDRASHEKARA MURTHY: Will the Minister of COMMERCE be pleased to state:

(a) whether Union Government are proposing to facilitate the creation of trading houses on the pattern or on the lines of JETRO and KOTRA in Japan and South Korea;

(b) if so, whether any final decision has been taken;

(c) if so, the details of the same; and

(d) to what extent it will help exports?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):** (a) The Committee on Export Strategy 1980s has recommended the creation of Franchising Corporations. Such Corporations could also be called Trading Houses.

(b) to (d). The matter is under examination.